
Shubhani Engineering & Consultants Pvt. Ltd Vs ITO

Income Tax Appeal No. 1431 /Del Of 2012

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: July 9, 2019

Acts Referred:

Income Tax Act, 1961 " Section 33B, 142(1), 143(2), 143(2)(ii), 143(3), 144, 158BD, 158BO, 282#Code Of Civil Procedure, 1908 " Order 5 Rule 17, Order 5 Rule 18, Order 5 Rule 19, Order 5 Rule 20

Hon'ble Judges: H. S. Sidhu, J; B.R.R. Kumar (AM)

Bench: Division Bench

Advocate: Vivek Bansal, Ashisha Mitta, Ashima Neb

Final Decision: Allowed

Judgement